nt>

12.03 -1/2 hrs.

Title: Statement regarding Government Business during the week commencing Monday, 10 April, 2003.

MR. SPEAKER: Item No.13 − Shri Vijay Goel to make the statement on behalf of Shrimati Sushma Swaraj.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI VIJAY GOEL): Sir, with your permission, on behalf of Shrimati Sushma Swaraj, I rise to announce that Government Business during the week commencing Monday, the 10th March, 2003 will consist of:-

1. Consideration of any item of Government Business carried over from

   today's Order Paper.

2. Introduction, consideration and passing of the Appropriation Bills relating

   To:-

   i. Demands for Grants on Account (General) for 2003-2004
   ii. Supplementary Demands for Grants (General) for 2002-2003;
   iii. Demands for Excess Grants (General) for 2000-2001

1. Discussion on Resolution seeking rejection of the Award given on

   12th February, 1999 by the Board of Arbitration in C.A. Reference No.13

   of 1992 in respect of grant of Touring Special Pay to Audit Staff in Indian Audit and Accounts Department in terms of para 21 of the Scheme for Joint Consultative Machinery.

2. Consideration and passing of the following Bills:-

   i. The Prevention of Insults to National Honour (Amendment) Bill, 2003; and

   (ii) The Electricity (Amendment) Bill, 2001.

____

MR. SPEAKER: Now the Submissions to be made by the Members. Shri Y.G. Mahajan.

...(*Interruptions*)

डॉ. रघुवंश प्रसाद सिंह (वैशाली) : अध्यक्ष महोदय, हमने प्रीवलेज नोटिस दिया है।

अध्यक्ष महोदय : अभी सबमीशन हो रहे हैं. उसके बाद करेंगे।

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, the hon. Minister of State in the Ministry of Parliamentary Affairs has just now made a statement regarding the next week's business. ...(*Interruptions*) The Electricity (Amendment) Bill was not to be part of the business for the next week. So, I request through you to the Government to amend it. It was not to be part of the business for the next week. ...(*Interruptions*)

श्री विजय गोयल : माननीय सदस्य ठीक कह रहे हैं। डिसकशन वही होगा जो बी.ए.सी. तय करेगी।

श्री प्रियरंजन दासमुंशी : फिर इसके बारे में क्यों बताया?

श्री विजय गोयल : आप पहले मुझे सुन लीजिये।

SHRI PRIYA RANJAN DASMUNSI : Sir, please advise the hon. Minister. Whenever the reports of the Business Advisory Committee are presented in the House, it is for next week's business. In Yesterday's meeting there was no mention of the Electricity (Amendment) Bill. ...(*Interruptions*)

श्री रामजीलाल सुमन (फिरोजाबाद) : अध्यक्ष महोदय, बी.ए.सी. में जो तय हुआ था,उसके मुताबिक संसदीय कार्य राज्य मंत्री जो बता रहे हैं, वह ठीक नहीं है।

श्री विजय गोयल : अध्यक्ष महोदय, मैं इतना कहना चाहता हूं कि डिसकशन वही होगा जो बी.ए.सी. ने तय किया है। सरकार तो केवल बैकअप बिजनैस के रूप में इस बिल को रख रही है।

SHRI PRIYA RANJAN DASMUNSI : No. ...(*Interruptions*)

MR. SPEAKER: Please listen to me. I want to advise the Minister rightly. But you must give me an opportunity. Mr. Minister, the Electricity (Amendment) Bill need not be included here because it was decided in the meeting of Business Advisory Committee that that Bill would not be taken up. So, that may be deleted and other business may be taken up for the next week.

...(*Interruptions*)

अध्यक्ष महोदय : आप एक प्रश्न मेरे सामने रखते हैं, मैं समझ सकता हूं कि प्रश्न क्या है.।

श्री वाई.जी.महाजन (जलगांव) :अध्यक्ष महोदय, आगामी सप्ताह में निम्नलिखित विाय को सम्मिलित करने का कट करें :-

1. जलगांव में दूरदर्शन का मेट्रो चैनल शुरु किये जाने की आवश्यकता।
2. भुसावल रेल मण्डल के अंतर्गत आने वाले बोदबड स्टेशन पर विदर्भ एक्सप्रैस का 2 मिनट का ठहराव दिये जाने की आवश्यकता।

श्री रवीन्द्र कुमार पाण्डेय (गिरिडीह) :माननीय अध्यक्ष महोदय, निम्नलिखित विायों को सप्ताह की अगली कार्यसूची में जोड़ने की कृपा की जाये :-

1. सैंट्रल कोलफील्ड लिमिटेड ढोरी प्रक्षेत्र के घनी आबादी वाला सैंट्रल कालोनी एवं समस्त ढोरी क्षेत्र में सीसीएल द्वारा निर्मित वाटर फिल्टर प्लांट से कालोनी वासियों को पर्याप्त मात्रा में जल आपूर्ति करने की व्यवस्था एवं सीसीएल प्रबंधन को नियमित पेयजलापूर्ति के लिये आवश्यक निर्देश जारी करने की अपेक्षा।
2. बिहार के गया टेलीफोन मण्डल के अंतर्गत सम्पूर्ण क्षत्र के अनियमित टेलीफोन व्यवस्था को नियमित करने तथा औरंगाबाद जिला के कुटुम्बा-अम्बा एवं न वीनगर टेलीफोन केन्द्रों के अंतर्गत गांवों में खराब दूरभााें को शीघ्र चालू कराने एवं टेलीफोनों के नियमित कराने और अम्बा-कुटुम्बा टेलीफोन केन्द्र को नवीनगर के बजाय औरंगाबाद टेलीफोन केन्द्र से जोड़ने की अपेक्षा।

श्री रामानन्द सिंह (सतना) : अध्यक्ष महोदय, अगले सप्ताह की कार्यसूची में मैं निम्नलिखित विाय जोड़ने का अनुरोध करता हूं :-

1. नर्मदा नदी पर रानी अवंतीबाई बांध (बग्गी बांध) की दाई नहर को उसके अंतिम छोर सतना तक पहुंचाने हेतु भारत सरकार मध्य प्रदेश सरकार को आर्थिक मदद दे अथवा विकसित देशों से मदद दिलाये।
2. अंतर्राज्यीय बाण सागर बांध की नहरों को पूरा कर वित्तीय वा 2003 तक सिंचाई व्यवस्था कराने पर चर्चा। इस बांध का निर्माण 1978 से हो रहा है।

श्रीमती रीना चौधरी (मोहनलालगंज) : अध्यक्ष महोदय, मैं आग्रह करती हूं कि अगले सप्ताह की कार्यसूची में निम्लिखित प्रस्ताव सम्मिलित किया जाये :-

1. मुरादाबाद एवं मुगलसराय-लखनऊ रेलखंड को विद्युतीकरण की परियोजना को रेल बजट में शामिल किया जाये।
2. रेलवे में पेट्रोलियम पदार्थ (डीजल) की अत्यधिक खपत एवं दुर्घटनाओं से बचने के लिये विद्युतीकरण परियोजनाओं का बढ़ाया जाना अति आवश्यक है।

श्री हरिभाई चौधरी (बनासकांठा) : अध्यक्ष जी, आगामी सप्ताह की कार्यसूची में निम्न विाय को सम्मिलित करें :-

1. मेरे संसदीय क्षेत्र बनासकांठा में हाल में लगातार बारिश एवं ओलावृटि से 150 करोड़ से भी ज्यादा की फसल नट हो गई है एवं पशुं के मारे जाने की खबर है।
2. इस क्षेत्र में जीवन बुरी तरह से तहस-नहस हो गया है। यह क्षेत्र पहले से अकाल पीड़ित है। सरकार से अनुरोध है कि नुकसान का सर्वे किया जाये एवं केन्द्र स्तर पर प्रभावित क्षेत्र में एक टीम भेजी जाये। साथ ही केन्द्र स्तर पर तत्काल राहत कार्य किया जाये एवं सहायता दी जाये।

SHRIMATI MINATI SEN (JALPAIGURI): Sir, the following items may be included in the next week's agenda:

1. To set up Circuit Bench of Kolkata High Court at Jalpaiguri, West Bengal.
2. Problems faced by labourers at tea industry.

Thank you.

SHRI HANNAN MOLLAH (ULUBERIA): Sir, the following items may be included in the next week's agenda:

1. The problems of riot victims in Gujarat are still serious. Most of them are not yet rehabilitated. Many are still in the camps. Their houses are not rebuilt. Their businesses are not yet re-started. They have not received compensation. Even they are not given any job. The Central Government should intervene and arrange for proper rehabilitation of the thousands of riot victims of Gujarat.

2. The Kamtapuri Liberation Army, an extremist anti-national outfit, is engaged in terrorist activities in North Bengal. They are killing innocent people. They have training camps and shelters in Bhutan. The Central Government should take up the matter with Bhutan Government.

Thank you.

SHRI P.C. THOMAS (MUVATTUPUZHA): Sir, the following items may be included in the next week's agenda:

1. The *Dalits* and Tribals in various parts of India are not getting adequate representation in jobs, public offices and important avenues. Backlog for filling reservation posts are pending in various Governments of States and Centre. Attacks on these classes are also continuing in several places. The attack on Tribals at Matunga in Kerala recently has not been probed by a judicial team so far. The National Commission for S.C./S.T. has visited the area. Their report should be published and placed before Parliament.
2. The poor students of all classes should be helped by the Government by more scholarships and financial aid. Banks should come forward to help them generously especially for technical, medical and other professional education. As many professional courses are in private sector and the fees and other expenses are increasing, urgent steps to help students is necessary as aforesaid.

Thank you.

SHRI SUNIL KHAN (DURGAPUR): Sir, the following items may be included in the next week's agenda:

1. Need to review the sharing of revenues between Centre and States. The fiscal policies being pursued by the Union Government have resulted into massive financial crisis to the State Governments. According to the meeting of the sub-Committee of Inter-State Council, it reveals that 33-1/3 per cent share should be distributed among the States till the time the States' share is increased up to 50 per cent.
2. Due to non-availability of monthly wages for months together the employees of N.J.M.C. are in a financial hardship. One committed suicide, another died in starvation according to the report of ETV this morning. The students of *Madhyamik* examination of these employees are not in a condition to study for the examination due to the cut in electricity in their quarters.

Thank you.

DR. V. SAROJA (RASIPURAM): Sir, the following items may be included in the next week's agenda:

1. Need to pass Women Reservation Bill in the current Session of the Parliament.
2. Need to review the Indecent Representation of the Women Act, 1986.

Thank you.

____________-